

OA.No.170/00860-00861/2017/CAT/Bangalore Bench
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00860-861/2017

DATED THIS THE 24th DAY OF AUGUST, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V.SANKAR, MEMBER (A)

1. Sri C.P.Anantharamu
S/o late C.S.Pattabhiramaiah
Aged about 67 years
Retired Senior Assistant B
Office of the ISRO satellite Centre
Bangalore
R/at No.1066, K T Street Fort
Chennapatna
Ramnagar District-562160.

2. D.S.Chandrashekharaiyah
S/o late V.D.Srinivasmurthy
Aged about 66 years
Retired Senior Assistant B
Office of the ISRO Satellite Centre
Bangalore
R/at No.39/1, 6th Main Appurao Road
Chamrajpet
Bangalore-560018.

...Applicants

(By Advocate Sri Yogesh.L.Hiremath)

Vs.

1. Union of India
Represented by its Director
ISRO Satellite Centre
Department of Space
Government of India
Air Port Road
Bangalore-560017.
2. The Secretary
Department of Space
Bangalore-560017.
3. Union of India
Represented by its Secretary
Ministry of Finance
Department of Expenditure
New Delhi-110001.
4. Secretary

Department of Personnel and Training
New Delhi-110001.

...Respondents

(By Advocates Shri Vishnu Bhat and Shri V.N.Holla)

O R D E R (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.)

Apparently other identical matters have been dismissed earlier. Applicants therefore filed a memo for withdrawal. The OA is allowed to be withdrawn.
Dismissed as withdrawn.

(C.V.SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

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- Annexure A1: Copy of appointment order of Applicant No.1
- Annexure A2: Copy of appointment order of Applicant No.2
- Annexure A3: Copy of office Order dtd.10.04.2013
- Annexure A4: Copy of Office Order dtd.17.02.2017
- Annexure A5: Copy of OM dtd.24/26.12.2009
- Annexure A6: Copy of order dtd.27.10.2015 in OA.No.308/2013
- Annexure A7: Copy of order dtd.02.09.2016 in WP.No.32501/2016(S-CAT)
- Annexure A8: Copy of order dtd.23.02.2017 in SLP No.34238/2016
- Annexure A9: Copy of OM dtd.24.04.2017
- Annexure A10: Copy of representation dtd.23.05.2017
- Annexure A11: Copy of representation dtd.24.05.2017
- Annexure A12 & A13: Copy of impugned Memorandum dtd.11.09.2017

Annexures with reply statement:

- Annexure-R1: Copy of OM dtd.09.08.1999
- Annexure-R2: Copy of DOS OM dtd.12.09.2008
- Annexure-R3: Copy of OM dtd.24/26.12.2009
- Annexure-R4: Copy of clarificatory OM dtd.13.12.2012
- Annexure-R5: Copy of order dtd.27.10.2015 in OA.No.308/2013
- Annexure-R6: Copy of judgment dtd.12.07.2016 of the Hon'ble High Court in WP.No.32524/2016
- Annexure-R7: Copy of judgment dtd.02.09.2016 of the Hon'ble High Court in WP.No.32501/2016
- Annexure-R8: Copy of order dtd.23.02.2017 of Hon'ble Supreme Court in SLP No.27687/2016 & SLP No.34238/2016
- Annexure-R9: Copy of OM dtd.24.04.2017
- Annexure-R10: Copy of the order dtd.20.02.2018 in OA.No.343/2017
- Annexure-R11: Copy of the order dtd.20.02.2018 in OA No.344/2017
- Annexure-R12: Copy of the order dtd.23.02.2016 in OA No.521,541 & 544/2013
